## Annexure – 3 Name of the corporate debtor: Lanco Solar Private Limited; Date of commencement of CIRP: May 17, 2019; List of creditors as on: February 4, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	<b>Details</b>	of claim	Details of claim admitted						Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	received								of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
			_		admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
NA															

## Annexure – 4 Name of the corporate debtor: Lanco Solar Private Limited; Date of commencement of CIRP: May 17, 2019; List of creditors as on: February 4, 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted					<b>Amount of</b>	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	received							contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
			_		admitted		guarantee	party?						
NA														